

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date : 18th January, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 54/2016(CZ) (M.A.No.922/16)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Navin Agarwal, Adv. Mr. Vivek Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
2.	Original Application No. 134/2016(CZ)	Jitendra Singh Tomar Vs State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Akash Ambedkar, Adv. Dr. Vijay Choudhary, Adv.	
3.	Original Application No. 104/2016(CZ) (M.A.No.1068/16)	Sudeshwar Rao Waghmare Vs. Commissioner, Office of BMC	Mr. Sudeshwar Rao Waghmare, Applicant Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv.	
4.	Original Application No. 55/2016(CZ) (M.A.No.597/16) (M.A.No.1049/16)	Samaj Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv. Mr. S.C.Godha, Adv. Mr. Vinit Godha, Adv.	
5.	Original Application 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdth Sangh Maryadit & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKaurav,Adv v. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Goyal, Adv. Mr. S.K.Verma, Adv.	
6.	Original Application No. 65/2016(CZ) (M.A.No.385/16)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vivek Choudhary, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv.	

8.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sumer Chouhan, Adv. Mr. Kumar Ojha, Adv.	
FOR COMPLIANCE				
9.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 22/2015(THC) (M.A.No.1030/16)	Balwan Singh Vs State of MP & Ors.	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Dharamvir Sharma, Adv.	
11.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv.	

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